

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL No. 120 OF 2016 &
IA No. 272 OF 2016**

Dated: 19th October, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:-

Kamachi Sponge & Power Corporation Ltd.Appellant(s)

Vs.

Tamil Nadu Generation and Distribution Corpn. Ltd. & Anr.Respondent(s)

Counsel for the Appellant(s) : Mr. N.L. Rajah, Sr. Adv.
Ms. Nishtha Khurana

Counsel for the Respondent(s) : Mr. S. Vallinayagam for R-1

ORDER

It is represented that pleadings are complete.

List the matter for hearing on **18.01.2017.**

**(I.J. Kapoor)
Technical Member
ts/sh**

**(Justice Ranjana P. Desai)
Chairperson**